

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:426

ANSWERED ON:22.12.2005

ACQUISITION OF LAND FOR DEVELOPMENT OF AIRPORTS

Gehlot Shri Thaawar Chand;Moghe Shri Krishna Murari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the names of the States where demand for land allocation was made to the concerned State Government by the Union Government for the expansion and development of airports since 2000 till date;
- (b) the details of the States which have provided land as per the demand;
- (c) the dates on which the land was provided alongwith the details thereof;
- (d) the locations where the expansion and development of airports have been carried out by the Union Government during the said period and the amount spent thereon, location-wise; and
- (e) the details of the places in the country where the Government proposes to construct airports alongwith the types of new airports proposed to be constructed there, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d) and (e) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) and (e) of Lok Sabha Starred () Question No.426 dated 22.12.2005 regarding Acquisition of Land for Development of Airports.

(a) Since the year 2000, Airports Authority of India (AAI) has requested State Governments of Assam, West Bengal, Bihar, Chhatisgarh, Madhya Pradesh, Gujarat, Maharashtra, Goa, Andhra Pradesh, Kerala, Tamil Nadu, Punjab, Himachal Pradesh, Uttaranchal and Rajasthan to provide land for development works at airports in their respective States.

(b) and (c) The details of State Governments which have provided land as per the demand and the year of handing over of land, are as under: Assam - Silchar (2000), Dibrugarh (2002), Lilabari (2000, 2003, 2004), West Bengal - Bagdogra (2005), Berhampur (2000, 2003), Bihar - Patna (2002, 2004), Chhatisgarh - Raipur (2005), Goa (2005), Madhya Pradesh - Jabalpur (2002), Khajuraho (2003), Andhra Pradesh - Tirupathi (2003, 2005), Vishakhapatnam (2002), Kerala - Calicut (2002, 2004, 2005), Punjab - Pathankot (2001), Amritsar (2001), Himachal Pradesh - Gaggal (2002), Bhuntar (2002), Uttaranchal - Dehradun (2003, 2004), Rajasthan - Udaipur (2005), Jaipur (2002), Jaisalmer (2003). (d) The details of location where development works have been carried out by AAI since 2000 and amount spent thereon (in crores of Rs.), location-wise, are as under: Bangalore (41.11), Hyderabad (93.02), Bagdogra (25.70), Silchar (33.40), Imphal (2.53), Jabalpur (22.81), Calicut (302.31), Lilabari (34.50), Guwahati (56.96), Tezpur (22.00), Jorhat (1.10), Ahmedabad (70.87), Porbandar (7.72), Vadodara (2.07), Kargil (37.00), Jammu (26.05), Gaya (61.01), Chennai (23.04), Bhubaneswar (28.90), Kangra (5.20), Varanasi (2.72), Bhavnagar (11.95), Agartala (33.99), Shimla (2.28), Madurai (36.78), Coimbatore (21.00), Pathankot (17.11), Nagpur (9.97), Jaipur (4.92), Indore (1.93), Dimapur (10.27), Rajamundry (8.86), Lucknow (17.25), Trichy (25.93), Amritsar (35.00), Vishakhapatnam (159.00), Surat (35.34), Khajuraho (21.78), Mangalore (55.26), Hubli (15.00), Belgaum (15.00), Srinagar (77.50), Agatti (5.50). (e) Government has accorded approval to the proposals of respective State Governments to set up Greenfield airports at Bangalore and Hyderabad. In principle approval has also been granted for construction of Greenfield airport at MOPA in Goa. In addition, various State Governments have proposed to construct Greenfield airports which, inter-alia, include Greenfield airports at Kannur in Kerala, Chakan in Pune, Ladowal in Punjab and Navi Mumbai in Maharashtra. These proposals are at preliminary stage at present.